

distributed to students in the Primary Schools of Municipal Corporation of Delhi;

(b) if so, how many months after the beginning of each Session Students are usually distributed such books; and

(c) if these books are not distributed on time, and reasons for the delay thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) and (c). Municipal Corporation of Delhi purchases the textbooks from the Bureau of Text Books, New Delhi on advance payment. Such books are generally delivered on the opening of the schools after summer vacation, i. e., about three-four months after commencement of the session in April. Delays do occur due to non-issue of cheques or non-printing of books in time. M.C.D. makes all efforts to distribute the text books as soon as possible after the beginning of the academic session.

[English]

Education

Ban on Private Tuition

2836. SHRI A. K. ROY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Professors and teachers even after providing them better pay scale are still continuing private tuition at their houses on commercial basis;

(b) whether the students are being compelled to avail this private coaching classes at huge expenses only to pass the examinations in these hard days as many Professors and Teachers are not performing their moral duties and social responsibility to build up the future of the nation by holding

the private tuition classes regularly; and

(c) if so, the action taken or proposed to be taken to ban private tuition?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). While Government is generally aware that some College and University teachers engage in private tuitions, no specific complaints have been brought to the notice of Government or UGC. UGC has, however, formulated a code of professional ethics which has been circulated to all the universities and colleges. The code provides that teachers should refrain from undertaking any other employment and commitment including private tuitions and coaching classes which are likely to interfere with their professional responsibilities. It is for the Universities and Colleges and teachers themselves to follow the code of professional ethics.

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Defence

Employment to Dependants of Deceased Employees of Ordnance Factory, Muradnagar

2837. SHRI K. C. TYAGI: Will the PRIME MINISTER be pleased to state:

(a) the number of applications received by Ordnance Factory, Muradnagar from the dependants of the deceased employees for employment on compassionate grounds during the last three years;

(b) the number out of them who have been given employment with complete details of the persons employed, date of their applications received, date of giving them employment and the reasons for delay, if any;

(c) the number of cases that have been rejected and on what grounds, application-wise; and

(d) the number of cases still under consideration with complete details of the applications received and the reasons for delay in providing them employment?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) 90 applications were received during the period from 1.4.87 to 31.7.90.

(b) Forty Four Cases. Details are given below in the Statement - I. Belated furnishing

of requisite documents by the candidates, unavoidable circumstances holding up completion of administrative processing and pre-recruitment formalities contribute to delay in some cases.

(c) Thirty cases, details are given in Statement - II below.

(d) Sixteen Cases. Requisite details, alongwith the present status, are given in Statement - III below.

STATEMENT-I*Details of number of persons given employment during last three years-1.4.87 to 31.7.90*

<i>Sl. No.</i>	<i>Name of persons given employment/deceased's name</i>	<i>Date of receipt of application from deceased's family</i>	<i>Date of employment/post</i>
1	2	3	4
1.	Shri Dharam Raj 1st Son of late Shobha Ram	06.05.87	Lab 'B' 19.04.88
2.	Shri Sunder Lal 1st son of late Laxmi Chand	07.07.87	Lab. 'B' 14.06.89
3.	Smt. Rejjo W/o late Suraj Lal Meena	02.07.87	Lab. 'B' 28.1.88
4.	Shri Bijendra Singh 1st S/o late Tam Pal	28.07.87	Dunwah 14.12.87
5.	Smt. Rajeshwari W/o late Dharam Pal	9.8.87	Lab. 'B' 28.1.88
6.	Shri Sohan Bir, 1st S/o late Mahavir Singh	10.8.87	Lab. 'B' 24.2.89
7.	Smt. Shakuntla Devi W/o late Ram Bhajan	28.8.87	Lab. 'B' 28.1.88
8.	Smt. Priti Mathur W/o late MB Mathur	19.10.87	LDC 28.5.88 posted by OFB at of Cell
9.	Shri Anil Kumar Tyagi 1st son of late Ram Pal Tyagi	31.12.87	Lab. 'B' 17.8.88
10.	Smt. Dayawati W/o late Bhagwan Das	5.1.88	Lab. 'B' 29.6.88

<i>Sl. No.</i>	<i>Name of persons given employment/deceased's name</i>	<i>Date of receipt of application from deceased's family</i>	<i>Date of employment/post</i>
1	2	3	4
11.	Shri Shri Pal Singh 1st S/o late Kamal Singh	8.1.88	Lab. 'B' 16.5.89
12.	Shri Mahesh Chand Tyagi Brother of late Suresh Chand	18.1.88	Lab. 'B' 17.8.88
13.	Shri Umesh Kumar Saxena 1st son of late Madan Lal	8.2.88	Lab. 'B' 14.6.89
14.	Smt. Rashmi Devi W/o late Shokeen	22. .88	Sweeper 5.9.88
15.	Shri Pale Ram 2nd son of Shri Chander Bhan (Medically Boarded out)	21.5.88	Lab. 'B' 21.6.89
16.	Shri Jasbir Singh 1st S/o late Om Prakash	20.4.88	Lab. 'B' 1.9.88
17.	Smt. Jamila W/o late Ishan Uddin	23.5.88	Lab. 'B' 17.10.88
18.	Shri Babeen Kumar 1st S/o late Mangtey	30.5.88	Lab. 'B' 21.12.88
19.	Shri Sanjay Kumar Saxena 1st son of late Ram Kishan	2.6.88	Appointment letter issued for Lab. 'B' but not yet joined
20.	Smt. Prem Wati W/o late Himmat	9.6.88	Lab. 'B' 16.11.88
21.	Smt. Murti Devi W/o late Pooran Singh	20.7.88	Lab. 'B' 8.12.88

Sl. No.	Name of persons given employment/deceased's name	Date of receipt of application from deceased's family	Date of employment/post
1	2	3	4
22.	Rakesh Kumar 1st S/o late Laxmi Narain	8.9.88	Lab. 'B' 1.2.89
23.	Shri Ram Kishore 1st S/o late Fakir Chand	6.9.88	Lab. 'B' 24.2.89
24.	Shri Raj Kumar 1st S/o late Kripal Singh	10.11.88	Lab. 'B' 5.4.89
25.	Smt. Jag Roshni W/o late Bhoopal Singh	10.11.88	Lab. 'B' 7.6.89
26.	Smt. Kamla Devi W/o late Roop Chand	10.11.88	Lab. 'B' 15.3.89
27.	Smt. Raj Bala W/o late Jagbir Singh Nimesh	10.11.88	Orderly 6.4.89
28.	Shri Naveen Kumar 1st son of late Suresh Chand	2.1.89	Lab. 'B' 23.5.89
29.	Smt. Sidha Devi W/o late Alam Singh Negi	17.1.89	Lab. 'B' 14.6.89
30.	Smt. Prem Lata W/o late Virender Kumar	19.1.89	Lab. 'B' 2.8.90
31.	Smt. Mahesh Kumari W/o late YK Sharma	30.1.89	LDC 28.3.89
32.	Smt. Santosh Devi W/o late Om Prakash	18.5.89	Lab. 'B' 20.6.90
33.	Smt. Ratna Bose W/o late S.K. Bose	22.5.89	LDC 8.9.89

<i>Sl. No.</i>	<i>Name of persons given employment/deceased's name</i>	<i>Date of receipt of application from deceased's family</i>	<i>Date of employment/post</i>
1	2	3	4
34.	Smt. Prakashi W/o late Bhanu Prakash	29.5.89	Lab. 'B' 24.3.90
35.	Shri Bijender 1st S/o late Vijay Singh	3.6.89	Durwan 9.1.90
36.	Smt. Leelawati W/o late Sushil Kumar	25.9.89	Sweeper 2.7.90
37.	Shri Ashwani Kumar 1st S/o late Birender Kumar	17.10.89	Durwan 2.4.90
38.	Smt. Simla W/o late Qmbir	9.11.89	Appointment letter for Lab. 'B' issued on 22.8.90
39.	Shri Yogender Kumar 1st S/o late Raj Pal Singh	24.11.89	Lab. 'B' 17.8.90
40.	Shri Yogender Kumar 1st S/o late Bal Krishan	6.12.89	Store Keeper 21.6.90
41.	Smt. Somwati W/o late Ravindra	7.12.89	Lab. 'B' 21.7.90
42.	Shri Dinesh Kumar 1st S/o late Jai Ishwar Singh	12.3.90	Fireman Gr. II
43.	Smt. Urmila Devi W/o late Tilak Ram	10.3.90	Appointment letter for Lab. 'B' issued on 22.8.90
44.	Shri Jai Prakash 1st S/o late Ramesh Chand	29.3.90	Appointment letter for Durwan issued on 22.8.90

STATEMENT-II

Details of number of cases rejected during last three years—01.04.87 to 31.07.90

<i>Sl. No.</i>	<i>Name of person: applied for employment and deceased's Name</i>	<i>Date of receipt of application from deceased's family</i>	<i>Reasons for not giving employment</i>
1	2	3	4
	S/Shri		
1.	Ajay Mohan Bhatnagar, 2nd son of Late Smt. Radha Bhatnagar	31.7.87	The case did not merit consideration as both the sons were getting stipend and also getting income from the rented house.
2.	Ram Gopal adopted son of Late Raghbir Singh	09.10.87	The case did not merit consideration there being no compassionate circumstances justifying employment assistance.
3.	Ismile, only son of Late Sattar	4.11.87	The case did not merit consideration since married sons are not the liability on the deceased family.
4.	Kanwar Pal, 2nd son of Late Guli Chand	21.01.88	The case did not merit consideration as the married sons are not the liability of the deceased.

Sl. No.	Name of person: applied for employment and deceased's Name	Date of receipt of application from deceased's family	Reasons for not giving employment
1	2	3	4
5.	S/Shri Son Pal, 1st son of Late Katar Singh	23.02.88	The case did not merit consideration since married sons are not liability of the parents.
6.	Mukesh Kumar, 3rd son of Late Gopi Chand	22.02.88	The case did not merit consideration since married sons are not liability of the parents.
7.	Sanjay Kumar, 2nd son of Late Dayabir	17.03.88	The case did not merit consideration in terms of Government Guidelines on compassionate employment.
8.	Fateh Singh, 2nd son of Late Ram Phal	13.03.88	The case did not merit consideration in terms of Government Guidelines on compassionate employment.
9.	Rajbir Singh, 1st son of Late Baloo Ram	21.06.88	The case did not merit consideration there being already one Central Government employee of the deceased's family.

<i>Sl. No.</i>	<i>Name of person: applied for employment and deceased's Name</i>	<i>Date of receipt of application from deceased's family</i>	<i>Reasons for not giving employment</i>
1	2	3	4
	S/Shri		
10.	Ku. Krishna Bala D/o Late Udai Bhan	22.06.88	The case did not merit consideration there being already one Central Government employee of the deceased's family.
11.	Dulli Chand, 1st son of Late Chiranji Lal	17.08.88	The case did not merit consideration since both the sons are married.
12.	Gyan Singh, 2nd son of Late Kehar Singh	04.09.88	The case did not merit consideration since both the sons are married.
13.	Devender Kumar, 5th son of Late Murlidhar	10.11.88	The case did not merit consideration in terms of Government Guidelines on compassionate employment.
14.	Devender Kumar, Son-in-law of Late Shanti Swaroop	10.11.88	The case did not merit consideration there being to compassionate circumstances justifying employment of Son-in-law.

Sl. No.	Name of person: applied for employment and deceased's Name	Date of receipt of application from deceased's family	Reasons for not giving employment
1	2	3	4
	S/Shri		
15.	Ajay Kumar, Elder Brother of Late Vinary Kumar	10.11.88	The case did not merit consideration in terms of Government Guidelines on compassionate employment.
16.	Smt. Jamila and Smt. Rajo wives of late Ismile	02.12.88 24.01.89	The case is closed there being 2 wives claiming for compassionate appointment without any liability.
17.	Smt. Barfi Devi W/o Late Govind Ram	14.12.88	Applicant asked for employment when she was 48 years old. Case was regretted. The candidate being 48 years, was over-aged.
18.	Ghan Shyam, 2nd son of Late Ram Nath	04.04.89	The case did not merit consideration in terms of Government Guidelines on compassionate employment.
19.	Sukhbir, 1st son of Late Mool Chand	05.06.89	The case did not merit consideration there being no compassionate circumstances justifying employment.

Sl. No.	Name of person: applied for employment and deceased's Name	Date of receipt of application from deceased's family	Reasons for not giving employment
1	2	3	4
S/Shri			
20.	Bijender Singh, 3rd son of Late K. nai Singh	19.07.89	The case did not merit consideration there being no compassionate circumstances justifying employment.
21.	Vijay Singh, 2nd son of Late Bharat Singh	04.08.89	The case did not merit consideration there being no compassionate circumstances justifying employment.
22.	Mani Ram, 4th son of Late Ganeshi	06.11.89	The case did not merit consideration there being no compassionate circumstances justifying employment applied for job for 4th son who was minor.
23.	Smt. Shanti Devi W/o Late Munna Lal	21.12.89	The case did not merit consideration circumstance justifying employment.
24.	Smt. Jagwati W/o Late Jai Ram had requested for employment of her 3rd son	20.01.90	The case did not merit compassionate circumstances justifying employment.

Sl. No.	Name of person: applied for employment and deceased's Name	Date of receipt of application from deceased's family	Reasons for not giving employment
1	2	3	4
S/Shri			
25.	Mahender Pal, 1st son of Late Tej Ram	15.01.90	The case did not merit consideration there being no compassionate circumstances justifying employment.
26.	Pappoo, 2nd son of Late Ganga Ram	16.03.90	The case did not merit consideration there being no compassionate circumstances justifying employment.
27.	Permander Kumar, 1st son of Late Iqbal Singh	22.03.90	Employment not given for want of vacancy of Messenger Boy and also candidate being below 18 years of age.
28.	Smt. Gomti Devi W/o Late Daya Nand	12.05.90	The case did not merit consideration there being no other liability on the widow.
29.	Santosh Kumar, 2nd son of Late Daya Nand	27.06.90	The case did not merit consideration there being no other liability on the widow.

Sl. No.	Name of person: applied for employment and deceased's Name	Date of receipt of application from deceased's family	Reasons for not giving employment
1	2	3	4
S/Shri			
30.	Vinod Kumar, 4th son of Late Phool Singh	2.7.88	The request not meriting consideration in terms of Government guidelines on the subject, had been declined.

STATEMENT—III

Details of number of cases still under consideration during last three years—01.04.87 to 31.07.90

Sl. No.	Name of persons applied for employment and deceased name	Date of application received	Reasons/Status of the case
1	2	3	4
	S/Shri		
1.	Naveen Kumar Tyagi 1st son of Late Satya Prakash Tyagi	20.7.87	The candidate though Selected for Labr. Post has not yet been appointed as he is under aged. His date of Birth being 5.2.73.
2.	Dinesh Kumar 2nd son S/o Late Mohar Singh	2.11.88	The Appointment letter for Messenger Boy will be issued on receipt of clearance of PVR* etc. from the Civil Authorities.
3.	Satish Kumar 1st son S/o Late Dharamvir	3.10.89	The Appointment letter for H Labr. 'B' will be issued on receipt of clearance of PVR etc. from the Civil Authorities.
4.	Kamal Kishore 1st son of Late Ved Prakash	23.11.89	The candidate is being called for Test/Interview for the post of Messenger Boy on 6.9.90.

<i>Sl. No.</i>	<i>Name of persons applied for employment and deceased name</i>	<i>Date of application received</i>	<i>Reasons/Status of the case</i>
1	2	3	4
5.	Arun Kumar 1st son of Shri Rumal Singh Medically Boarded out employee	28.2.90	The candidate will be issued offer of appointment for the post of Labr. on receipt of clearance of PVRs etc. from the Civil Authorities.
6.	Sushil Kumar, 1st son of Late Braham Pal Singh	15.3.90	The candidate will be issued offer of appointment for the post of Labr. 'B' on receipt of clearance of PVRs etc. from the Civil Authorities.
7.	Smt. Ram Dulari W/o Late Lakhmi Chand	15.10.89	Family details and pecuniary circumstances are under verification through the Sr. Labour Officer of this Factory for resubmission of the case to OFB, already rejected initially.
8.	Bir Singh, 3rd son of Late Samey Singh	24.5.90	Family details and pecuniary circumstances are under verification through the Sr. Labour officer of this Factory.
9.	Smt. Minni Devi W/o Late Amar Singh	29.6.90	The candidate has been tested/interviewed for the post of LDC on 23.8.90 and further action is in process.

<i>Sl. No.</i>	<i>Name of persons applied for employment and deceased name</i>	<i>Date of application received</i>	<i>Reasons/Status of the case</i>
1	2	3	4
10.	Smt. Shakuntla Sachdeva W/o Late V.B. Sachdeva	23.7.90	The candidate has been tested/interviewed for the post of LDC on 23.8.90 and further action is in process.
11.	Jai Bhagwan 3rd son of Late Nain Singh	29.8.87	Prima facie, the case does not merit consideration for employment assistance. However, some lately averred facts and circumstances are under scrutiny for fresh appreciation.
12.	Rajesh Kumar 2nd son of Late Charu	5.2.88	Prima facie, the case does not merit consideration for employment assistance. However, some lately averred facts and circumstances are under scrutiny for fresh appreciation.
13.	Bijender Singh, 2nd son of Late Beg Raj	11.11.88	Prima facie, the case does not merit consideration for employment assistance. However, some lately averred facts and circumstances are under scrutiny for fresh appreciation.
14.	Sanjay Kumar, 2nd son of Late O.P. Gupta	5.4.89	Prima facie, the case does not merit

<i>Sl. No.</i>	<i>Name of persons applied for employment and deceased name</i>	<i>Date of application received</i>	<i>Reasons/Status of the case</i>
1	2	3	4
15.	Swadesh Kumar, 2nd son of Late Aidal	28.8.89	The case is still under consideration.
16.	Smt. Kiran Koshal W/o Late R.R. Koshal	18.7.90	The candidate has been interviewed on 22.8.90 for the post of MLT (HS) and the whole case has been referred to OFB on 23.8.90 for further action.

(*PVR = Police Verification Report)